# GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE

#### LOK SABHA

## **UNSTARRED QUESTION NO. 1730**

TO BE ANSWERED ON 16<sup>th</sup> December, 2022

#### VACANT LAND UNDER DEPARTMENT OF DEFENCE

#### 1730.SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of DEFENCE pleased to state:

- (a) whether a large area of land under the Department of Defence is lying vacant in Maharashtra particularly in Malad area and multi-storeyed residential buildings have been built around the said land, if so, the details thereof;
- (b) whether any circular has been released tostop the reconstruction of the buildings built decades ago;
- (c) if so, the details thereof and if not, thereasons therefor;
- (d) whether the Government has received anymemorandum/request against the said circular; and
- (e) if so, the details thereof along with the stepstaken by the Government in this regard?

## ANSWER

# MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

- (a): It has been informed by the Directorate General Defence Estates and Army HQ that no land is lying vacant in Malad area in Mumbai. The defence land in Malad is reportedly surrounded by high-rise buildings.
- (b) & (c): Government has issued guidelines vide letter dated 18.05.2011 duly amended from time to time for issuance of No Objection Certificate by Local Military Authority in respect of any construction coming up in the vicinity of defence establishments.
- (d) & (e): Memorandums / requests have been received from time to time against the guidelines referred in reply to part (b) & (c) above. Based on the representations received, a decision has been taken to review the guidelines.

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